

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).27841/2010

(From the judgement and order dated 26/03/2010 in WP No.
68844/2009 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

M/S PFIZER LTD. Petitioner(s)

VERSUS

STATE OF UP AND ANR Respondent(s)

(With appln(s) for exemption from filing O.T. and with prayer
for interim relief and office report)

Date: 18/10/2010 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.K. JAIN
HON'BLE MR. JUSTICE H.L. DATTU

For Petitioner(s)

Mr. Chandra Uday Singh, Adv.
Mr. P.V. Dinesh, Adv.
Mr. Sotty Policap, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Issue notice.

In the meanwhile, operation of the
impugned judgment shall remain stayed.

(VINOD LAKHINA)
Court Master

(KUSUM GULATI)
Court Master